[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 13/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 3rd February 2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Noticee (s) and Address</th>
<th>Show Cause Notice Number and Date</th>
<th>Name of Adjudicating Authorities</th>
<th>Common Adjudicating Authority appointed</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>Company Name</td>
<td>Address</td>
<td>F. No. DRI/HZU/26B/Enq-35</td>
<td>Corresponding Officials</td>
</tr>
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<tr>
<td>4</td>
<td>M/s CGGC-Soma JV, 14, Avenue-4,</td>
<td>Principal Commissioner of Customs (Port), Custom House, Kolkata.</td>
<td>F. No. DRI/HZU/26B/Enq-35(4) (Int-17)/2015 dated 27.11.2019.</td>
<td>Commissioner of Customs (Import-I), Ballard Estate, Mumbai.</td>
</tr>
<tr>
<td></td>
<td>Banjara Hills, Hyderabad-500034.</td>
<td></td>
<td></td>
<td>Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.</td>
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<td></td>
<td></td>
<td></td>
<td></td>
<td>Principal Commissioner of Customs-II, Custom House, Chennai.</td>
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<td></td>
<td>14, Avenue-4, Road No. 10,</td>
<td></td>
<td></td>
<td>Principal Commissioner of Customs (Port), Custom House, Kolkata.</td>
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<td></td>
<td>Banjara Hills, Hyderabad-500034</td>
<td></td>
<td></td>
<td>Commissioner of Customs (Import) (Port), Custom House, Kolkata.</td>
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<td></td>
<td>Avenue-4, Road No. 10,</td>
<td></td>
<td></td>
<td>Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.</td>
</tr>
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<td></td>
<td>Banjara Hills, Hyderabad-500034</td>
<td></td>
<td></td>
<td>Principal Commissioner of Customs (Port), Custom House, Kolkata.</td>
</tr>
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<td></td>
<td>Survey No. 64, Behind Inorbit Mall,</td>
<td></td>
<td></td>
<td>Commissioner of Customs-II, Custom House, Chennai.</td>
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<td></td>
<td>Madhapur, Hyderabad-500081.</td>
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<td></td>
<td>Principal Commissioner of Customs (Port), Custom House, Kolkata.</td>
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<td></td>
<td></td>
<td></td>
<td></td>
<td>Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.</td>
</tr>
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<td></td>
<td></td>
<td></td>
<td></td>
<td>Principal Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.</td>
</tr>
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<td></td>
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<td></td>
<td>Principal Commissioner of Customs, L. B. Stadium Road, Basheerbagh, Hyderabad.</td>
</tr>
<tr>
<td>No.</td>
<td>Company Name</td>
<td>Address</td>
<td>Reference Number</td>
<td>Authority</td>
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<td>11.</td>
<td>Shri Vishnu Kumar Gupta</td>
<td>M/s Alpha Exports, Room No. 17, Sind Chambers, S.B.S. Road, Colaba, Mumbai-400005, Shri Vishwas A Satam, Partner, M/s Alpha Exports, Room No. 17, Sind Chambers, S.B.S. Road, Colaba, Mumbai-400005, and Shri Manoj Arora, Partner, M/s Alpha Exports, Room No. 17, Sind Chambers, S.B.S. Road, Colaba, Mumbai-400005</td>
<td>F. No. DRI/BZU/F/05/2002 dated 26.05.2003 (De Novoed by CESTAT Order No. A/87868/17/CB dated 24.05.2017)</td>
<td>Commissioner of Customs (Export), New Custom House, Ballard Estate, Mumbai. Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.</td>
</tr>
<tr>
<td>Sl. No.</td>
<td>Name and Address</td>
<td>Reference Number</td>
<td>Authority</td>
<td>Notes</td>
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</tr>
</tbody>
</table>
| 12.    | Sh. Amit Gala,  
Defacto/Beneficial owner of imports and Proprietor of M/s R. D. Traders,  
B-Wing,  
Triple-S-Heights,  
Himanshu Rai Road,  
Malad (W),  
Mumbai-400064  
and 86 others.  
| F. No. DRI/AZU/  
CI/Enq-02 (Int-  
01)/2017 dated 02.12.2019 | Principal Commissioner of Customs  
(Import-II),  
Mumbai Zone-I,  
New Custom House,  
Ballard Estate, Fort,  
Mumbai.  
| Principal Commissioner of Customs  
(Import-II),  
Mumbai Zone-I,  
New Custom House,  
Ballard Estate, Fort,  
Mumbai.  
| Commissioner of Customs,  
Rangoli Cargo Complex,  
CSIR Airport Area,  
Sahar, Andheri East,  
Mumbai.  
| [F. No. DRI/HQ-CI/50D/CAA-51/2019-CI] |
| 13.    | M/s Sunrise Stainless  
Pvt. Ltd.,  
12, Murlidhar Flat-II,  
Opp. Municipal Market,  
C.G. Road,  
Navrangpura,  
Ahmedabad-380009.  
| F. No. VIII/10-51/  
ICD-Khod/O&A/  
2018 dated 15.04.2019. | Additional Commissioner of  
Customs,  
Custom House, Navrangpura,  
Ahmedabad.  
| Additional Director  
General (Adjudication),  
Directorate of Revenue  
Intelligence, Mumbai.  
(For Sl. No. 13 to 16 of  
The Table)  
| |
| 14.    | M/s Super Stainless  
Steel,  
Plot No. 2/1750/5011,  
Near Paras Trader,  
Opp. S.T. Workshop,  
Kalol  
and  
M/s Super Stainless  
Steel,  
Plot No. 1199,  
Road No. 3,  
Kathwada GIDC,  
Kathwada,  
Ahmedabad.  
| F. No. VIII/10-43/  
ADC/ICD-Khod/  
O&A/2017 dated 09.05.2019. | Additional Commissioner of  
Customs,  
Custom House, Navrangpura,  
Ahmedabad.  
| |
| 15.    | M/s Raajratna Ventures  
Limited,  
909, Sakar-III,  
Near Income Tax Cross  
Roads,  
Navrangpura,  
Ahmedabad-380009.  
| F. No. VIII/10-38/  
ADC/ICD-Khod/  
O&A/2017 dated 24.05.2019. | Additional Commissioner of  
Customs,  
Custom House, Navrangpura,  
Ahmedabad.  
| |
| 16.    | M/s Suncity Strips &  
Tubes Pvt. Ltd.,  
Plot No. SP-864,  
IV Phase,  
Boranada Industrial  
Estate, Jodhpur,  
Rajasthan-342012.  
| F. No. VIII/10-39/  
ADC/ICD-Khod/  
O&A/2017 dated 29.05.2019. | Additional Commissioner of  
Customs,  
Custom House, Navrangpura,  
Ahmedabad.  
| |
Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Delhi and Hyderabad, Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.